

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1154
ANSWERED ON:02.03.2000
ALLOTMENT OF FOODGRAINS TO STATES UNDER PDS
A. VENKATESH NAIK

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Government are allotting the foodgrains to the States under the Public Distribution System as per their present population; and

(b) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SRIRAM CHAUHAN)
(a) & (b): Under the Targeted Public Distribution System (TPDS) introduced in June, 1997, foodgrains are provided to States/Union Territories for issue to the people living below poverty line (BPL) at the rate of 10kg. per family per month for the number of households worked out on the projected population in 1995. Transitory allocation of foodgrains is also made for the above poverty line (APL) families on the basis of past 10 years average annual lifting at the time of introduction of TPDS minus the requirement of foodgrains of a State/UT for BPL families.